

COURT - II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 206 OF 2010 AND 192 OF 2010

Dated: 20th April, 2011

**Present :Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Southern India Mills Association ... Appellant (s)

VERSUS

Tamil Nadu Electricity Board & Ors. ...Respondent (s)

Appeal No. 192 of 2010

Tamil Nadu electricity Consumers Association ...Appellant(s)

VERSUS

Tamil Nadu Electricity Board & Ors. ...Respondent (s)

**Counsel for the Appellant(s): Mr. Swapnil Verma for
Mr. Nikhil Nayyar**

**Counsel for the Respondent(s) Mr. P.Soma Sundram and
Mr. N. Meyyappan for TNEB
Mr. G Umapathy &
Ms. Sudha Umapathy for TNERC**

ORDER

At the request of the Learned Counsel for the TNEB, post
the matter for **further hearing on 9.05.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK /RKT